

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 1275/01 OF 20

Applicant/s B. Lal Respdts. U. o I sas

Advocate for Applicant/s S. Swarnika Pandey Advocate for Respondent/s S. A. K. Dwivedi

Notes of the Registry	Orders of the Tribunal	Sheet No. 20
Counter on behalf of Suggett No. 6 not filed so far. misc Delay Appl. 7196/00 misc Appl. 7197/00 with Counter Reply filed by S. Anil Directed Counsel for Suggett. Submitted for recall 2109	19-2-09 Hon'ble Mr. Anshok S. Karamnadi, J.M. Hon'ble Mr. S.N. Shukla, A.M. There is no representation on behalf of applicants in the second call also. O.A. is dismissed for non- prosecution. by A.M. Mn	9. J.M.